

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P. BHADRAN

Petition(s) for Special Leave to Appeal (Crl) No(s).2014/2007

JOHAR & ORS.

Petitioner(s)

VERSUS

MANGAL PRASAD & ANR.

Respondent(s)

(With appln(s) for stay and office report)

Date: 05/10/2007 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Aftab Ali Khan, Adv.

For Respondent(s)

Mr. Philemon Nangbri, Adv.

Ms. Vibha Datta Makhija, Adv.

UPON hearing counsel the Court made the following
ORDER

Respondent No.2 has filed counter affidavit.

The petitioners are granted four weeks' time to file affidavit
with proof of dasti service in respect of respondent No.1, as last chance.

List again on 14.11.2007.

(M.P. Bhadran)
Registrar

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